

COURT NO. 25**THE HONOURABLE SRI JUSTICE ANIL KUMAR JUKANTI**

To be heard on Tuesday the 25th day of August 2026 (AT 10:30 AM - HYBRID MODE)
NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR JUDGMENT</u>					
1	WP/3865/2007	Malreddy Venkat Ranga Reddy Vs The Joint Collector-I, Ranga Reddy District	ASAD HUSSAIN	GP FOR REVENUE PRAVEEN VYAPARI (R4) GP FOR ASSIGNMENT (R5)	RANGA REDDY
<u>FOR WITHDRAWAL</u>					
2	WP/36630/2016 IA 2/2016(WPMP 52575/2016)(Implea d Petition) IA 1/2017(WVMP 4628/2017)(Vacate Stay Petition)	BALAMANI AND ANOTHER, Vs PRL.SECY., REVENUE DEPT., HYD., AND 8 OTHERS,	K MURALIDHAR REDDY	GP FOR REVENUE S SRIDHAR (R9) S SRIDHAR	MEDAK
<u>FOR COMPLIANCE</u>					
3	CC/2592/2024 IA 1/2026(DELETION PETITION)	Smt. P. Sharadamma Vs Shri R. Thirupathi,	SRIRAM POLALI	GP FOR SERVICES III (R2)	HYDERABAD
<u>FOR FURTHER HEARING</u>					
4	WP/45846/2018 IA 1/2018(Direction Petition)	Dasari Manoharamma, Vs Union of India	POLALI VENKATESH	GP FOR REVENUE KALVALA SANJEEV (SC FOR CENTRAL GOVT) (R2)	KARIMNAGAR
5	WP/15273/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Re-Open Petition) WP/5945/2009	Yerolla Narsing Rao Vs State of Telangana	PAYALLA CHANDRA SHEKAR	THE ADVOCATE GENERAL A RAJA CHANDRA SHEKER GOUD (R5)	RANGA REDDY
6	WP/5945/2009 IA 1/2016(WPMP 1267/2016)(Amend ment Petition) IA 2/2016(WPMP 1268/2016)(Amend ment Petition) IA 1/2025(Vacate Stay Petition)	PAKALA POCHIAIAH, Vs THE STATE OF ANDHRA PRADESH,	SYED SHAREEF AHMED S ARIFULLAH	THE ADVOCATE GENERAL GP FOR REVENUE	RANGA REDDY
<u>FOR ADMISSION</u>					
7	CRP/2619/2026 IA 1/2026(Stay Petition)	Mr. Mogulappa Gande Vs Mr. Ramulu Gande	KALEKAR SUNEEL KUMAR		NARAYANPE T
8	CRP/2621/2026 IA 1/2026(Stay Petition)	Mr. Mogulappa Gande Vs MR RAMULU GANDE	KALEKAR SUNEEL KUMAR		NARAYANPE T
9	CC/3243/2026	Karam Veerabhadram Vs Smt G Anusha	PANGA SIVANARAYANA		BHADRADRI KOTHAGUDE M
10	CC/3861/2026	Dr. A. Narayana Rao Vs Dr. L.Vijaya Krishna Reddy	K UDAYA SRI		HYDERABAD

11	CC/4143/2026	Mukhtar Ali Khan Vs Sri H. Hari	ASAD HUSSAIN		HYDERABAD
FOR ORDERS					
12	WP/22538/2009 IA 1/2011(WVMP 130039/2011)(Vacate Stay Petition) IA 1/2012(WVMP 55707/2012)(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) WP/22465/2009 WP/22770/2009 WP/22920/2009	Sri Karmanghat Hanuman Devathanam, Vs The Joint Collector-I,	A NARASIMHA RAO	GP FOR ENDOWMENTS KRISHNA REDDY PUTTA (R16) VIVEK JAIN VIVEK JAIN (R23) KRISHNA REDDY PUTTA K. INDRAJA (R3)	RANGA REDDY
13	WP/22465/2009	E.LAXMAN GOUD Vs THE JOINT COLLECTOR - I,	M DAMODAR REDDY	GP FOR REVENUE VIVEK JAIN (R18) K. INDRAJA (R3)	RANGA REDDY
14	WP/22770/2009	CH. SUDERSHAN GOUD, Vs THE JOINT COLLECTOR,	G RAVI MOHAN	GP FOR REVENUE VIVEK JAIN (R8) K. INDRAJA (R3)	RANGA REDDY
15	WP/22920/2009 IA 1/2010(WVMP 2971/2010)(Vacate Stay Petition) IA 1/2013(WPMP 208452/2013)(L R Petition)	SRI KARMANGHAT HANUMAN TEMPLE, KARMANGHAT, Vs THE JOINT COLLECTOR, -I, RANGA REDDY DISTRICT	A NARASIMHA RAO	GP FOR REVENUE M/s RESU LAW OFFICE (R8) M/s RESU LAW OFFICE (R6) V RANGA REDDY O MANOHER REDDY (R33) R MADHAVI LATHA (R32) V RANGA REDDY (R30) M/s RESU LAW OFFICE (R7)	RANGA REDDY
16	WP/25381/2012	Veesam Mohan Reddy Vs The Tahsildar	P PRABHAKAR REDDY	GP FOR REVENUE J VENKATESWARA REDDY (R6)	WARANGAL
17	WP/10613/2016 IA 1/2016(WPMP 13377/2016)(Direction Petition)	Jilkara Nadipi Narsaiah Vs State of Telangana,	I GOPAL SHARMA	GP FOR LAND ACQUISITION GP FOR FORESTS (R1) GP FOR ASSIGNMENT (R2) GP FOR REVENUE (R39)	NIZAMABAD
18	WP/21109/2017 IA 2/2017(WPMP 25949/2017)(Dispense with Petition) IA 1/2019(Implead Petition) IA 2/2019(Direction Petition) IA 3/2019(Extension Petition) WP/44195/2016	Doddi.Sailu ,Sayanna, Vs The State of Telangana, Rep. by its Principal Secretary,	G L NARASIMHA RAO	GP FOR REVENUE SURESH SHIV SAGAR (R9) SURESH SHIV SAGAR (R11) SURESH SHIV SAGAR (R10) SURESH SHIV SAGAR (R8) SURESH SHIV SAGAR (R7) SURESH SHIV SAGAR (R12)	MAHABUBNAGAR
19	WP/44195/2016 IA 1/2016(WPMP 54510/2016)(Stay Petition) IA 1/2017(WVMP 303/2017)(Vacate Stay Petition)	KATIKE NIRANJAN, MAHABUBNAGAR DIST AND 7 OTHERS Vs PRL SECY, REVENUE DEPT., HYD AND 14 OT	M RAMA RAO	GP FOR REVENUE SURESH SHIV SAGAR (R9) SURESH SHIV SAGAR (R11) SURESH SHIV SAGAR (R10) SURESH SHIV SAGAR (R8) L HARISH (R8) SURESH SHIV SAGAR (R7) SURESH SHIV SAGAR (R12) S M SUBHAN (R9) S M SUBHAN	MAHABUBNAGAR
20	WP/3698/2021 IA 1/2021(Direction Petition)	Sri V. Srinivas Chary and another Vs State of Telangana and 7 others	SHYAM S AGRAWAL	GP FOR STAMPS AND REGISTRATION A VENKATESH (R6) YADAVELLY SARTHA REDDY (R8) A VENKATESH (R7)	HYDERABAD

21	WP/981/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition) IA 3/2026(Implead Petition) IA 4/2026(Additional Material Petition) WP/7590/2012 WP/7591/2012 WP/7592/2012 WP/20158/2007	Mr. Maditati Ram Mohan Reddy Vs The State of Telangana	RUBAINA S KHATOON	GP FOR STAMPS AND REGISTRATION ASHOK KUMAR KOTAGIRI KONDAPARTHY KIRAN KUMAR	RANGA REDDY
22	WP/20158/2007 IA 1/2019(L R Petition) IA 1/2025(Implead Petition) IA 1/2026(Implead Petition) IA 2/2026(Amendment Petition) IA 3/2026(Condone Delay Petition) IA 4/2026(Set Aside Petition) IA 5/2026(L R Petition) IA 6/2026(Implead Petition) IA 7/2026(Direction Petition) IA 8/2026(Implead Petition)	POCHANI SATYANARAYANA Vs DISTRICT COLLECTOR - II, RANGA REDDY DISTRICT,	G ANANDAM	GP FOR REVENUE RUBAINA S KHATOON MOHAMMAD ADNAN ASHOK KUMAR KOTAGIRI MOHAMMAD ADNAN (R8) RAPOLU BHASKAR (R44) P R PRASAD (R43)	RANGA REDDY
23	WP/7590/2012 IA 1/2025(Implead Petition) IA 2/2025(Implead Petition) IA 3/2025(Vacate Stay Petition) IA 1/2026(Permission Petition) IA 2/2026(Implead Petition) IA 3/2026(Receive Docs Petition)	SRI VENKATESWARA COOPERATIVE FARMING SOCIETY LTD., Vs JOINT COLLECTOR,	M/S BHARADWAJ ASSOCIATES KONDAPARTHY KIRAN KUMAR	GP FOR REVENUE RAPOLU BHASKAR RUBAINA S KHATOON ASHOK KUMAR KOTAGIRI	RANGA REDDY
24	WP/7591/2012 IA 1/2025(Vacate Stay Petition) IA 2/2025(Implead Petition) IA 1/2026(Permission Petition) IA 2/2026(Implead Petition) IA 3/2026(Receive Docs Petition)	SRI VENKATESWARA COOPERATIVE FARMING SOCIETY LTD., Vs JOINT COLLECTOR,	M/S BHARADWAJ ASSOCIATES KONDAPARTHY KIRAN KUMAR	GP FOR REVENUE RAPOLU BHASKAR RUBAINA S KHATOON BIDARKAR GOPAL (R3)	RANGA REDDY
25	WP/7592/2012 IA 1/2025(Implead Petition) IA 2/2025(Implead Petition) IA 3/2025(Vacate Stay Petition) IA 1/2026(Permission Petition) IA 2/2026(Implead Petition) IA 3/2026(Receive Docs Petition)	SRI VENKATESWARA COOPERATIVE FARMING SOCIETY LTD. Vs THE JOINT COLLECTOR	M/S BHARADWAJ ASSOCIATES KONDAPARTHY KIRAN KUMAR	GP FOR REVENUE RAPOLU BHASKAR RUBAINA S KHATOON ASHOK KUMAR KOTAGIRI	HYDERABAD

FOR HEARING

26	WP/9989/2008	DOMA SAILOO, Vs THE JOINT COLLECTOR, AND 4 OTHERS	K SARVA BHOUMA RAO	GP FOR REVENUE THE JOINT COLLECTOR & 4 OTHERS(PARTY IN PERSON) (R12) K ARUNA (R13)	RANGA REDDY
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27	WP/22420/2022 IA 1/2022(Suspension Petition) IA 2/2022(Direction Petition) IA 3/2022(Vacate Stay Petition) IA 4/2022(Implead Petition) IA 5/2022(Suspension Petition) IA 1/2023(Implead Petition) CC/56/2023 CC/580/2023 CC/2097/2022 WP/3633/2023 WP/22480/2022 WP/26853/2012 WP/32313/2022 WP/35979/2022 WP/36469/2022 WP/37372/2022 WP/40594/2015	Ammoda Developers and Promoters Pvt. Ltd Vs The State of Telangana	M HAREESH KUMAR	GP FOR REVENUE K RAGHAVENDRA REDDY (R9) K RAGHAVENDRA REDDY (R15) K RAGHAVENDRA REDDY (R14) KARUNAKAR REDDY K RAGHAVENDRA REDDY (R11) GADDAM SRINIVAS SAGARIKA KONERU (R7) K RAGHAVENDRA REDDY (R13) SAGARIKA KONERU (R6) SAGARIKA KONERU (R8)	RANGA REDDY
28	WP/26853/2012 IA 3/2016(WPMP 30126/2016)(Implea d Petition) IA 1/2022(Receive Addl. Document) IA 1/2023(Additional Affidavit) IA 2/2023(Implead Petition)	M/S. TAURUS HOMES PRIVATE LIMITED Vs THE DISTRICT COLLECTOR,	K RAGHAVENDRA REDDY P ROY REDDY T RAJINIKANTH REDDY	GP FOR REVENUE M HAREESH KUMAR (R14) GADDAM SRINIVAS (R17) SYED MOUNIS JAFER ABIDI (R16) JALAKAM SATHYA RAM (R15) SYED MOUNIS JAFER ABIDI SAGARIKA KONERU NIVARTHI MRUTHYANJAYA SASTRY (R19) K DURGA PRASAD (R18)	HYDERABAD
29	WP/40594/2015 IA 1/2015(WPMP 52426/2015)(Directio n Petition) IA 1/2016(WPMP 8289/2016)(Implead Petition) IA 4/2016(WPMP 23222/2016)(Implea d Petition) IA 5/2016(WPMP 30167/2016)(Implea d Petition) IA 1/2023(Implead Petition)	CHAIRMAN, M/S. TAURUS HOMES PRIVATE LIMITED, RR DIST AND 4 OTH Vs DIST COLLECTOR, RANGA REDDY DIST AND 14 OTHERS	K RAGHAVENDRA REDDY	GP FOR REVENUE N ASHWANI KUMAR (R15) NIVARTHI MRUTHYANJAYA SASTRY (R12) M HAREESH KUMAR (R14) NIVARTHI MRUTHYANJAYA SASTRY GADDAM SRINIVAS SYED MOUNIS JAFER ABIDI JALAKAM SATHYA RAM (R10) SAGARIKA KONERU L VENKATESHWAR RAO (R11) SYED MOUNIS JAFER ABIDI (R13)	RANGA REDDY
30	CC/2097/2022 IA 1/2022(Suspension Petition) IA 2/2023(Additional Affidavit)	M/S. TAURUS HOMES PRIVATE LIMITED. Vs SRI AMOY KUMAR	K RAGHAVENDRA REDDY	GP FOR REVENUE M HAREESH KUMAR (R2)	RANGA REDDY Order dt.16.06.2023 Impleaded R3- Notice sent through DJ- R.R.District at L.B.Nagar and by Spl.Messenger and by RPAD.
31	WP/22480/2022 IA 1/2022(Suspension Petition) IA 2/2022(Direction Petition) IA 3/2022(For Being Mentioned) IA 4/2022(Implead Petition) IA 5/2022(Vacate Stay Petition)	AMMODA DEVELOPERS AND PROMOTERS PVT. LTD., Vs THE STATE OF TELANGANA AND 14 OTHERS	M HAREESH KUMAR M RAJENDER REDDY	GP FOR REVENUE K RAGHAVENDRA REDDY (R9) K RAGHAVENDRA REDDY (R15) K RAGHAVENDRA REDDY (R14) K RAGHAVENDRA REDDY (R11) GADDAM SRINIVAS SAGARIKA KONERU (R7) K RAGHAVENDRA REDDY (R13) SAGARIKA KONERU (R6) SAGARIKA KONERU (R8)	RANGA REDDY

32	WP/32313/2022 IA 1/2022(Direction Petition) IA 2/2022(Suspension Petition) IA 3/2022(Suspension Petition)	AMMODA DEVELOPERS AND PROMOTERS PVT. LTD., AND ANOTHER Vs THE STATE OF TELANGANA AND 8 OTHERS	M HAREESH KUMAR	GP FOR REVENUE	HYDERABAD
33	WP/35979/2022 IA 1/2022(Direction Petition) IA 2/2022(Implead Petition) IA 3/2022(Vacate Stay Petition) IA 1/2023(Implead Petition) IA 2/2023(Implead Petition) IA 3/2023(Implead Petition)	AMMODA DEVELOPERS AND PROMOTERS PVT. LTD Vs THE STATE OF TELANGANA	M HAREESH KUMAR M RAJENDER REDDY	GP FOR REVENUE GADDAM SRINIVAS K RAGHAVENDRA REDDY (R1) C HANUMANTHA RAO SAGARIKA KONERU	RANGA REDDY
34	WP/36469/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 3/2022(Suspension Petition) IA 4/2022(Implead Petition) IA 1/2023(Implead Petition)	M/S. TAURUS HOMES PRIVATE LIMITED Vs THE STATE OF TELANGANA	K RAGHAVENDRA REDDY	GP FOR REVENUE KARUNAKAR REDDY T SUDHAKAR REDDY (R4) M HAREESH KUMAR (R7) SAGARIKA KONERU M HAREESH KUMAR (R8)	HYDERABAD
35	WP/37372/2022 IA 1/2022(Suspension Petition) IA 2/2022(Amendment Petition) IA 3/2022(Implead Petition) IA 4/2022(Implead Petition) IA 1/2023(Implead Petition) IA 2/2023(Implead Petition)	MADDI BHAGYAMMA Vs THE STATE OF TELANGANA AND 40OTHERS	SAGARIKA KONERU	GP FOR REVENUE P. SATHWIK REDDY B MADHAVI GADDAM SRINIVAS M HAREESH KUMAR (R5)	RANGA REDDY VAKALATH FILED BY M/S. M HAREESH KUMAR FOR PROPOSED RESPONDEN T R6 (IMPLEAD)
36	CC/56/2023	MADDI BHAGYAMMA Vs SHRI AMOY KUMAR	SAGARIKA KONERU	GP FOR REVENUE	RANGA REDDY SR notice served.
37	CC/580/2023	M/S AMMODA DEVELOPERS AND PROMOTERS PVT. LTD., AND ANOTHER Vs AMOY KUMAR, I.A.S., AND 6 OTHERS	M HAREESH KUMAR	GP FOR REVENUE K RAGHAVENDRA REDDY (R1)	RANGA REDDY
38	WP/3633/2023 IA 1/2023(Stay Petition) IA 2/2023(Extension Petition) IA 1/2024(Implead Petition) IA 1/2026(Receive Docs Petition)	MADHURANAGAR PLOT OWNERS WELFARE ASSOCIATION Vs STATE OF TELANGANA AND 24 OTHERS	MAHESWAR P	GP FOR REVENUE K RAGHAVENDRA REDDY (R19) K RAGHAVENDRA REDDY (R15) SAGARIKA KONERU (R23) K RAGHAVENDRA REDDY (R21) K RAGHAVENDRA REDDY (R17) SAGARIKA KONERU (R24) K RAGHAVENDRA REDDY (R20) SAGARIKA KONERU (R25) ABHINAV KRISHNA UPPALURI	RANGA REDDY /

ADMISSION

39	CRP/1698/2026 IA 1/2026(Direction Petition)	M/s.Editha Infra Ventures LLP Vs Kummari Venkat Ramulu	CHETLURU SREENIVAS	RAJAGOPALLAVAN TAYI	NARAYANPET RR 1, 2 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
40	CRP/2333/2026 IA 1/2026(Stay Petition)	K. Padma Vs Rajeshwar Reddy	VISHWAKARMA NARENDRA CHARY	RAMAKIRISHNA REDDY MALAYALA	NARAYANPET SR SERVED AS PER VIDE MEMO USR NO. 102866/2026
41	CRP/2359/2026 IA 1/2026(Stay Petition)	Kaithi Shekar Reddy Vs Kranti Kumar Voruganti	J RAJESWAR	MANAV GECIL THOMAS (R2)	NAGARKURN OOL R1 NOTICE SENT NOT YET RETURNED, RR 2 TO 4 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED
42	CRP/2361/2026 IA 1/2026(Stay Petition)	Kaithi Shekar Reddy Vs Canara Bank	J RAJESWAR	MANAV GECIL THOMAS	NAGARKURN OOL R3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED R1, R2, AND R4 ARE NOT NECESSARY PARTIES VIDE CT
43	CRP/2363/2026 IA 1/2026(Stay Petition)	Kaithi Shekar Reddy Vs Ganta Surender Reddy	J RAJESWAR	MANAV GECIL THOMAS (R2)	NAGARKURN OOL R1 NOTICE SENT NOT YET RETURNED, RR 2 TO 4 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED
44	CRP/2377/2026 IA 1/2026(Stay Petition)	Kaithi Shekar Reddy Vs Canara Bank,	J RAJESWAR	MANAV GECIL THOMAS	NAGARKURN OOL RR 1 TO 3 ARE NOT NECESSARY PARTIES VIDE CT, R4 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED

FOR HEARING

45	WP/24788/2007 IA 2/2009(WPMP 26045/2009)(Directio n Petition) IA 4/2009(WVMP 141135/2009)(Vacat e Stay Petition) IA 1/2015(WPMP 24900/2015)(Directio n Petition) IA 2/2015(WPMP 24901/2015)(Directio n Petition) IA 2/2025(Additional Material Petition) WP/20319/2023 WP/20449/2023 WP/20455/2023 WP/20487/2023	G.P.Dhanasekhar Vs The District Collector, Ranga Reddy District	D Y KARUNAKAR DAYANIDHI	GP FOR ASSIGNMENT A BHASKARA CHARY A BHASKARA CHARY (R8) MOHAMMAD ADNAN (R27) KILARU KHADER BABA (R6) MOHAMMAD ADNAN (R28) A BHASKARA CHARY (R26) A BHASKARA CHARY (R25) N NAGARAJA KAPOOR (R7)	HYDERABAD (HCJ NOTE)
46	WP/20319/2023 IA 1/2023(Direction Petition)	AMEENA BEGUM Vs THE STATE OF TELANGANA	RAMA RAO KOCHIRI	GP FOR REVENUE	RANGA REDDY
47	WP/20449/2023 IA 1/2023(Direction Petition)	SHAIK SAJEEDA BEGUM Vs THE STATE OF TELANGANA	K PRITHVI REDDY	GP FOR REVENUE	RANGA REDDY
48	WP/20455/2023 IA 1/2023(Direction Petition)	MOHAMMAD KHAMRUNNISSA RIYAZ Vs THE STATE OF TELANGANA	K PRITHVI REDDY	GP FOR REVENUE	RANGA REDDY
49	WP/20487/2023 IA 1/2023(Direction Petition)	SMT DAMMAM LAXMI Vs THE STATE OF TELANGANA	K PRITHVI REDDY	GP FOR REVENUE	RANGA REDDY
50	WP/23606/2009 WP/2325/2020 WP/10654/2020 WP/17370/2021	R. Shantamma Vs The Deputy Collector AND Tahsildar	R A CHARY	GP FOR REVENUE SRINIVASA RAO BODDULURI (R4) SRINIVASA RAO BODDULURI (R6) SRINIVASA RAO BODDULURI (R7) KESHAV HULSURKAR (R35) SRINIVASA RAO BODDULURI (R5)	HYDERABAD (HCJ NOTE)
51	WP/2325/2020 IA 1/2020(Stay Petition) IA 1/2025(Vacate Stay Petition)	SMT.R.SANTHAMMA Vs THE STATE OF TELENGANA AND 7 OTHERS	R A CHARY	GP FOR REVENUE SRINIVASA RAO BODDULURI (R6) SRINIVASA RAO BODDULURI (R7) SRINIVASA RAO BODDULURI SRINIVASA RAO BODDULURI (R8) SRINIVASA RAO BODDULURI (R5)	RANGA REDDY
52	WP/10654/2020 IA 1/2020(Direction Petition) IA 1/2021(Vacate Stay Petition)	SMT.R.SANTHAMMA Vs THE STATE OF TELENGANA	R A CHARY	GP FOR REVENUE SRINIVASA RAO BODDULURI (R6) SRINIVASA RAO BODDULURI (R7) SRINIVASA RAO BODDULURI SRINIVASA RAO BODDULURI (R5) SRINIVASA RAO BODDULURI (R8)	RANGA REDDY
53	WP/17370/2021 IA 1/2021(Suspension Petition)	SMT.R.SANTHAMMA AND 2 OTHERS Vs THE STATE OF TELENGANA AND 7 OTHERS	R A CHARY	GP FOR REVENUE SRINIVASA RAO BODDULURI (R6) SRINIVASA RAO BODDULURI (R7) SRINIVASA RAO BODDULURI (R8) SRINIVASA RAO BODDULURI (R5)	RANGA REDDY

54	WP/29680/2010 IA 1/2011(WVMP 1506/2011)(Vacate Stay Petition) WP/24813/2009	Balagoni Rajaiah Goud, (Since died as per L.RS) Vs Chief General Manager	SREENIVASA RAO VELIVELA	PADMA RAO LAKKARAJU (SC FOR NHAI) S S VARMA K MURALIDHAR REDDY (R6) GP FOR REVENUE (R8)	RANGA REDDY (HCJ NOTE)
55	WP/24813/2009	BALAGONI VENKATAMMA AND 5 OTHERS Vs THE STATE OF A.P	K SOMESWARA KUMAR SREENIVASA RAO VELIVELA	GP FOR REVENUE K MURALIDHAR REDDY (R3) K MURALIDHAR REDDY (R8)	RANGA REDDY
56	WP/653/2011 IA 1/2011(WPMP 809/2011)(Direction Petition) IA 1/2021(Implead Petition) WP/9073/2020	SMT. CH. ANASUYA, HYDERABAD. Vs THE DIST. COLLECTOR, HYDERABAD, AND ANR.	KARRI MURALI KRISHNA K GOVERDHAN REDDY	GP FOR REVENUE SHARAD SANGHI (R1) NARGIS AFSHAN KHAN (R2) NARGIS AFSHAN KHAN	HYDERABAD (HCJ NOTE)
57	WP/9073/2020 IA 1/2020(Direction Petition)	SMT. SAKUN BAI AND 6 OTHERS Vs THE STATE OF TELANGANA AND 3 OTHERS	NARGIS AFSHAN KHAN	GP FOR HOME SHARAD SANGHI (R4)	HYDERABAD
58	WP/9551/2012 IA 1/2014(WPMP 3841/2014)(Fix an Early Date) IA 2/2014(WPMP 3842/2014)(Fix an Early Date) IA 1/2019(L R Petition) WP/26724/2023	K.Venkateshwarlu Vs The Inam Appellate Tribunal cum Joint Collector,	SATTI.SHWETA GANGA	N NAVEEN KUMAR GP FOR REVENUE (R2) K S MALLIKARJUNA RAO (R32) K ANIRUDH REDDY (R5) C V SURYANARAYANA (R31)	HYDERABAD (HCJ NOTE)
59	WP/26724/2023 IA 1/2023(Suspension Petition)	A. MADHUSUDHAN RAO Vs STATE OF TELANGANA	K ANIRUDH REDDY	GP FOR REVENUE SAGARIKA KONERU (R5) SAGARIKA KONERU (R9) SAGARIKA KONERU (R15) SAGARIKA KONERU (R7) SAGARIKA KONERU (R14) SAGARIKA KONERU (R10) C V SURYANARAYANA (R16) SAGARIKA KONERU (R6) SAGARIKA KONERU (R17) SAGARIKA KONERU (R8)	HYDERABAD
60	WP/9010/2013 IA 1/2018(Recall Petition) IA 2/2018(Condone Delay Petition) IA 1/2026(L R Petition) WP/495/2015 WP/14813/2021 WP/14820/2021 WP/15101/2021 WP/15212/2021 WP/29490/2014	JADALA MALLAMMA Vs HINDUSTAN PETROLEUM CORPORATION LIMITED,	PALIVELA SATYARAJA BABU	GP FOR REVENUE VEDULA CHITRALEKHA (R5) VEDULA CHITRALEKHA (R3) M V HANUMANTHA RAO (R2) B MAYUR REDDY (R1) VEDULA CHITRALEKHA (R4)	KHAMMAM (HCJ NOTE)
61	WP/29490/2014 IA 1/2014(WPMP 36853/2014)(Directio n Petition) IA 2/2014(WPMP 36854/2014)(Stay Petition) IA 1/2018(Condone Delay Petition) IA 2/2018(Recall Petition) IA 1/2026(L R Petition)	JADALA MALLAMMA Vs ADDITIONAL DISTRICT MAGISTRATE AND JOINT COLLECTOR	PALIVELA SATYARAJA BABU	GP FOR REVENUE B MAYUR REDDY (R1)	KHAMMAM

62	WP/495/2015 IA 2/2015(WVMP 1050/2015)(Vacate Stay Petition)	SMT. URMILA SAHU, W/O ABHIMANYU Vs THE STATE OF TELANGANA	VEDULA CHITRALEKHA	GP FOR REVENUE B SHANKER (R38) PALIVELA SATYARAJA BABU (R7) M/S BMR LAW ASSOCIATES (R10) B MAYUR REDDY (R39) PALIVELA SATYARAJA BABU (R8) PALIVELA SATYARAJA BABU (R9)	HYDERABAD connected maters WP 9010/2013 ,WP 29490/2014 and WP 37422/2014 ARE WITHDRAWN.
63	WP/14813/2021 IA 3/2021(Vacate Stay Petition)	SMT. URMILA SAHU Vs STATE OF TELANGANA AND 7 OTHERS	VEDULA CHITRALEKHA	GP FOR REVENUE PALIVELA SATYARAJA BABU PALIVELA SATYARAJA BABU (R7) PALIVELA SATYARAJA BABU (R8) PALIVELA SATYARAJA BABU (R6)	KHAMMAM
64	WP/14820/2021 IA 2/2021(Vacate Stay Petition)	SMT. URMILA SAHU Vs STATE OF TELANGANA	VEDULA CHITRALEKHA	GP FOR REVENUE PALIVELA SATYARAJA BABU PALIVELA SATYARAJA BABU (R7) PALIVELA SATYARAJA BABU (R8) PALIVELA SATYARAJA BABU (R6)	KHAMMAM
65	WP/15101/2021 IA 2/2021(Vacate Stay Petition) IA 1/2026(Permission Petition)	JADALA MALLAMMA DIED Vs THE STATE OF TELANGANA	PALIVELA SATYARAJA BABU	GP FOR REVENUE VEDULA CHITRALEKHA (R7) VEDULA CHITRALEKHA (R6) VEDULA CHITRALEKHA	KHAMMAM
66	WP/15212/2021 IA 2/2021(Suspension Petition) IA 3/2021(Vacate Stay Petition) IA 1/2026(Direction Petition)	JADALA MALLAMMA Vs THE STATE OF TELANGANA	PALIVELA SATYARAJA BABU	GP FOR REVENUE VEDULA CHITRALEKHA (R7) VEDULA CHITRALEKHA (R6) VEDULA CHITRALEKHA	KHAMMAM
67	WP/15008/2016 IA 1/2016(WPMP 18638/2016)(Stay Petition) WP/13080/2016 WP/13675/2016 WP/40925/2016	Smt. Radha Bai, W/o. Hanmallu Vs The State of Telangana	SHAFATH AHMED KHAN	GP FOR REVENUE	NIZAMABAD (HCJ NOTE)
68	WP/13080/2016 IA 1/2016(WPMP 16379/2016)(Directio n Petition)	SMT BHOODEVI Vs STATE OF TG,PRL.SCY,REVENUE,HYD, AND 3	SHAFATH AHMED KHAN	GP FOR REVENUE	NIZAMABAD
69	WP/13675/2016 IA 1/2016(WPMP 17076/2016)(Stay Petition)	SMT. NERA YERRAVVA, Vs THE STATE OF TELANGANA,	SHAFATH AHMED KHAN	GP FOR REVENUE	NIZAMABAD
70	WP/40925/2016 IA 1/2016(WPMP 50408/2016)(Injuncti on Petition)	POLA GANGARAM, Vs THE STATE OF TELANGANA,	SHAFATH AHMED KHAN	GP FOR PANCHAYAT RAJ RURAL DEV	NIZAMABAD
71	WP/46768/2016 IA 1/2016(WPMP 57595/2016)(Directio n Petition) WP/1856/2019	Kendra Ganesh Vs The State of Telangana,	ABHILASH SONTAKE	GP FOR REVENUE VIVEK JAIN (R6)	ADILABAD (HCJ NOTE)
72	WP/1856/2019 IA 1/2019(Direction Petition) IA 2/2019(Additional Material Petition) IA 1/2022(Receive Docs Petition)	KENDRA MADHUKAR Vs THE STATE OF TELANGANA,	VIVEK JAIN	GP FOR REVENUE	ADILABAD

73	WP/2430/2017 IA 1/2017(WPMP 2852/2017)(Suspension Petition) IA 1/2022(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition) WP/8052/2016	Debbati Shankar alias Puppala Shankar, Vs The State of Telangana, Rep.by its Principal Secretary,	SHREYAS REDDY YALAGIRI	GP FOR REVENUE P LAKSHMA REDDY (R4) P LAKSHMA REDDY (R5)	ADILABAD (HCJ NOTE)
74	WP/8052/2016 IA 1/2016(WPMP 10233/2016)(Suspension Petition)	DEBBATI SHANKAR ALIAS PIPPALA SHANKER, Vs THE STATE OF TELANGANA,	SHREYAS REDDY YALAGIRI	GP FOR REVENUE P LAKSHMA REDDY (R5)	ADILABAD
75	WP/3333/2019 IA 1/2019(Direction Petition) IA 2/2019(Stay Petition) IA 3/2019(Review Petition)	Sri Brahma Reddy Yeni Reddy Vs State of Telangana	SUNIL B GANU	GP FOR REVENUE	HYDERABAD (HCJ NOTE)
76	WP/19674/2010 IA 1/2011(WPMP 38011/2011)(Addl. Evidence Petition) IA 1/2025(Vacate Stay Petition)	MOHD.ABDUL MUNEEM SIDDIQUI (DIED) PER LRS 2TO4 Vs THE STATE OF ANDHRA PRADESH, REP.BY ITS SECRETARY	P VENUGOPAL	GP FOR REVENUE GP FOR REVENUE (R2) GP FOR REVENUE (R3) Y RAMA RAO(SC FOR HMDA) (R65) M SURENDER RAO (R66)	HYDERABAD (CHIEF NOTE)
77	WP/19708/2010 IA 2/2010(WPMP 24979/2010)(Direction Petition) IA 1/2025(Vacate Stay Petition)	RITA GUPTA Vs THE STATE OF ANDHRA PRADESH, REPRESENTED BY ITS	ASADULLA PASHA	GP FOR REVENUE M SURENDER RAO (R14)	HYDERABAD
78	WP/20107/2010	JAYANT KUMAR Vs THE STATE OF ANDHRA PRADESH, REP.BY ITS SECRETARY	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R10) DHANUNJAYA REDDY K (R11)	HYDERABAD
79	WP/19719/2011 IA 1/2025(Vacate Stay Petition) IA 1/2026(L R Petition)	SMT. JAYA RAMASESHAN, Vs THE STATE OF ANDHRA PRADESH, REP.BY ITS SECRETARY	CH SIDDHARTHA SARMA	GP FOR REVENUE	HYDERABAD vakalath filed for P (LR of P)- Amera pasha Adv
80	WP/20064/2011 IA 3/2011(WPMP 38105/2011)(Addl. Evidence Petition)	MS. RANI PAWA, Vs THE STATE OF ANDHRA PRADESH,	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R101)	HYDERABAD
81	WP/31638/2011	OMAR ABDULLA PASHA, Vs THE STATE OF ANDHRA PRADESH	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R42)	HYDERABAD
82	WP/1787/2012 IA 1/2025(Vacate Stay Petition)	AZMERA PASHA Vs THE STATE OF ANDHRA PRADESH,	P VENUGOPAL	GP FOR REVENUE M SURENDER RAO (R234)	HYDERABAD
83	WP/24742/2019 IA 1/2020(Amendment Petition)	SMT. REHANA BEGUM Vs STATE OF TELANGANA	SUNIL B GANU	GP FOR REVENUE	HYDERABAD
84	WP/24770/2019	SRI MOHD.ALI IQBAL Vs STATE OF TELANGANA	SUNIL B GANU	GP FOR REVENUE	HYDERABAD

85	WP/19755/2019 IA 1/2019(Suspension Petition) IA 1/2021(Modification) IA 1/2024(Vacate Stay Petition) IA 2/2024(Implead Petition) WP/21921/2019 WP/22136/2019 WP/23123/2013	Mr.Mohd.Riyazuddin And Another Vs The State of Telangana And 4 Others	SUJITH JAISWAL	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5) V NARASIMHA GOUD(SC FOR HMDA)	RANGA REDDY (HCJ NOTE)
86	WP/23123/2013 IA 5/2013(WPMP 164121/2013)(Resto ration Petition) IA 1/2016(WPMP 19509/2016)(Fix an Early Date)	MOHD. RIYAZUDDIN, Vs THE STATE OF ANDHRA PRADESH	PAMULA VAMSHI KRISHNA T SURYA SATISH	GP FOR REVENUE M DHANANJAY REDDY(SC FOR HUDA) (R21) V NARASIMHA GOUD(SC FOR HMDA) (R6) GP FOR FORESTS (R22)	RANGA REDDY
87	WP/21921/2019 IA 1/2019(Direction Petition) IA 1/2024(Vacate Stay Petition)	MR.MOHAMMED ARIF Vs THE STATE OF TELANGANA AND 4 OTHERS	SUJITH JAISWAL	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5) V NARASIMHA GOUD(SC FOR HMDA)	RANGA REDDY
88	WP/22136/2019 IA 1/2019(Direction Petition) IA 1/2021(Fix an Early Date) IA 1/2024(Vacate Stay Petition)	MRS. SHWETHA AGARWAL Vs THE STATE OF TELANGANA	SUJITH JAISWAL	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5) V NARASIMHA GOUD(SC FOR HMDA)	RANGA REDDY
89	WP/22223/2019 WP/23959/2016	G. BALACHANDER GOUD Vs The Authorised Officer and another	T SURYA SATISH	CHITHARI PRABHAKAR AMBADIPUDI SATYANARAYANA (R2)	RANGA REDDY (HCJ NOTE)
90	WP/23959/2016 IA 1/2016(WPMP 29503/2016)(Directio n Petition)	STATE BANK OF INDIA Vs THE COMMISSIONER AND INSPECTOR GENERAL,	CHITHARI PRABHAKAR	GP FOR REVENUE S R K VELICHETY (R7) A VENKATESH (R3)	HYDERABAD
91	WP/4238/2021 IA 1/2021(Stay Petition) IA 2/2021(Additional Material Petition) IA 1/2026(L R Petition) WP/25499/2010	D.Bhujalu Vs The State of Telangana	AKHIL MUNNURI	GP FOR REVENUE	RANGA REDDY (HCJ NOTE)
92	WP/25499/2010 IA 2/2015(WPMP 164850/2015)(Dispe nse with Petition) IA 3/2015(WPMP 164851/2015)(Cond one Delay Petition) IA 1/2026(L R Petition)	D. BHUJALU Vs DISTRICT COLLECTOR, RANGA REDDY DISTRICT	P RAJA SRIPATHI RAO	GP FOR REVENUE Y CHANDRASEKHAR (R1)	- VAKALATH FILED BY AKHIL MUNNURI FOR PETITIONER P1
93	WP/499/2022 IA 1/2022(Direction Petition) CC/634/2017 CC/2299/2015 WP/1946/2025 WP/22134/2015 WP/28045/2016	Sri. Manish Gupta Vs The State of Telangana	PONNAM MAHESH BABU	GP FOR STAMPS AND REGISTRATION	RANGA REDDY (HCJ NOTE)
94	CC/2299/2015	SRI INDUKURI SUBRAHMANYAM RAJU, R.R.DIST. Vs M. RAGHUNANDAN RAO, HYD AND 2 OTHERS	DEEPAK MISRA	GP FOR REVENUE	RANGA REDDY

95	WP/22134/2015 IA 1/2015(WVMP 3471/2015)(Vacate Stay Petition) IA 2/2015(WPMP 28537/2015)(Directio n Petition)	INDUKURI SUBRAHMANYAM RAJU, R.R. DIST Vs PRL SECY, REVENUE DEPT., HYD AND 3 OT	DEEPAK MISRA	GP FOR REVENUE	RANGA REDDY
96	WP/28045/2016 IA 1/2016(WPMP 34746/2016)(Directio n Petition) IA 2/2016(WPMP 34747/2016)(Stay Petition) IA 1/2025(Vacate Stay Petition)	INDUKURI SUBRAHMANYAM RAJU, Vs THE STATE OF TELANGANA,	DEEPAK MISRA	GP FOR REVENUE	RANGA REDDY
97	CC/634/2017	INDUKURI SUBRAHMANYAM RAJU, Vs DR.M.V. REDDY	DEEPAK MISRA	GP FOR REVENUE (R3)	RANGA REDDY R2 R4 UNSERVED ,,:RR 1 TO 3 NOTICE SENT THROUGH D.J., RANGA REDDY DIST. AND BY RPAD. NOT YET RETD.SERVE D. R4 NOTICE SENT THROUGH D.J., MAHABUBNA GAR DIST. AND BY RPAD. NOT YET RETD.SERVE D.
98	WP/1946/2025 IA 1/2025(Direction Petition) IA 3/2025(Vacate Stay Petition)	INDUKURI SUBRAHMANYAM RAJU Vs THE STATE OF TELANGANA	VSRMV PRASAD SANAKA	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2) GP FOR ASSIGNMENT (R1) M RATHAN SINGH (R4)	MEDCHAL- MALKAJGIRI HCJ NOTE
99	WP/35399/2022 IA 1/2022(Direction Petition) WP/1031/2010 WP/6710/2011	Gonela Chennamma and another Vs The State of Telangana and 5 others	CH RAVI KUMAR	GP FOR REVENUE GP FOR FORESTS (R6)	MAHABUBNA GAR (HCJ NOTE)
100	WP/1031/2010 IA 1/2010(WVMP 1061/2010)(Vacate Stay Petition) IA 1/2014(WVMP 2995/2014)(Vacate Stay Petition) IA 2/2014(WPMP 48865/2014)(Implea d Petition) IA 3/2014(WPMP 202270/2014)(Cond one Delay in Rep)	CHANDRAIAH, Vs GOVERNMENT OF ANDHRA PRADESH,	K S MURTHY	GP FOR REVENUE GP FOR FORESTS GP FOR REVENUE (R22) GP FOR REVENUE GP FOR FORESTS (R23)	MAHABUBNA GAR
101	WP/6710/2011 IA 1/2011(WPMP 8359/2011)(Injunctio n Petition)	B.NAGANNA Vs GOVERNMENT OF ANDHAR PRADESH	CH RAVI KUMAR	GP FOR FORESTS	MAHABUBNA GAR

102	WP/46569/2022 IA 1/2022(Direction Petition) IA 2/2022(Suspension Petition) IA 1/2024(Implead Petition) IA 2/2024(Implead Petition) WP/10801/2005 WP/11349/2014 WP/23132/2012 WP/28369/2021 WP/33490/2016 WP/40630/2018	M/s. Dewan Bahadur Ramgopal Mills Limited Vs The State of Telangana and 5 others	V MURALI MANOHAR	THE ADVOCATE GENERAL ACHARYA BHARATH KRISHNA MURIKI SRUJAN	HYDERABAD (HCJ NOTE)
103	WP/10801/2005 IA 1/2015(WPMP 5339/2015)(Implead Petition) IA 1/2022(Implead Petition) IA 1/2024(Implead Petition) IA 2/2024(Permission Petition) IA 3/2024(Receive Addl. Document) IA 4/2024(Amendment Petition)	M/S DEWAN BAHADUR RAM GOPAL MILLS LIMITED Vs THE DIRECTOR COLLECTOR, HYDERABAD	S NAGESH REDDY	GP FOR REVENUE VANAM VISHWANATHAM (R19) S NIRANJAN REDDY M/S BHARADWAJ ASSOCIATES ACHARYA BHARATH KRISHNA (R4) N SREEDHAR REDDY ADDL ADVOCATE GENERAL (R18)	HYDERABAD M/s.ACHARYA BHARATH KRISHNA for Pro-R6
104	WP/23132/2012	M/S MAHESHWARI MEGAVENTURES LTD, Vs GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	ACHARYA BHARATH KRISHNA	GP FOR REVENUE ADDL ADVOCATE GENERAL (R85)	HYDERABAD M/s.ACHARYA BHARATH KRISHNA for Pro-R6
105	WP/11349/2014	M/S. MAHESHWARI MEGAVENTURES LTD Vs THE COMMISSIONER OF POLICE	ACHARYA BHARATH KRISHNA	GP FOR HOME P RAJASEKHAR (R25) ADDL ADVOCATE GENERAL (R24) GP FOR REVENUE (R26)	HYDERABAD R2 R3 R4 R5 R6 R7 UNSERVED ...M/s.S.RAJA GOPLAN
106	WP/33490/2016 IA 2/2016(WPMP 48104/2016)(Directio n Petition) IA 1/2017(WPMP 53418/2017)(Implea d Petition) IA 1/2018(Implead Petition)	MD, M/S. KSHITIJ INFRAVENTURES PRIVATE LIMITED, HYDERABAD Vs PRL SECY, MUNICIPAL ADMN AND URBAN DEVT DEPT, HYDERABAD AND 3	ACHARYA BHARATH KRISHNA	GP FOR MCPL ADMN URBAN DEV D NARSIMULU (R9) S RAJAGOPALAN ADDL ADVOCATE GENERAL THE ADVOCATE GENERAL (R8) K RAVINDER REDDY (SC FOR GHMC) (R2)	HYDERABAD M/s.ACHARYA BHARATH KRISHNA for Pro-R6
107	WP/40630/2018 IA 1/2018(Direction Petition) IA 2/2018(Implead Petition)	KSHITIJ INFRAVENTURES PRIVATE LIMITED Vs THE STATE OF TELANGANA	SARITHA RANI M	GP FOR MCPL ADMN URBAN DEV SHIREEN SETHNA BARIA K RAVINDER REDDY (SC FOR GHMC) (R2)	HYDERABAD M/s.ACHARYA BHARATH KRISHNA for Pro-R6
108	WP/28369/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition) IA 1/2022(Permission Petition) IA 2/2022(Implead Petition) IA 1/2024(Implead Petition)	M/S. DEWAN BAHADUR RAMGOPAL MILLS LIMITED Vs THE STATE OF TELANGANA AND 4 OTHERS	V MURALI MANOHAR	GP FOR REVENUE P PRATAP SATYANARAYANA RAO ADIRAJU (R1) M/S BHARADWAJ ASSOCIATES K RAVINDER REDDY (SC FOR GHMC) (R5) THE ADVOCATE GENERAL (R2) N SREEDHAR REDDY	HYDERABAD M/s.ACHARYA BHARATH KRISHNA for Pro-R6
109	WP/1722/2023 IA 1/2023(Direction Petition) WP/7724/2019 WP/15034/2016	Oggu Raju Vs State of Telangana	RAJESH KUMAR H	GP FOR ASSIGNMENT SRINIVAS VELAGAPUDI (R6) C HANUMANTHA RAO (R5)	RANGA REDDY (HCJ NOTE)

110	WP/15034/2016 IA 1/2016(WPMP 18670/2016)(Directio n Petition) IA 2/2016(WPMP 18671/2016)(Directio n Petition) IA 3/2016(WPMP 52592/2016)(Additio nal Material Petition) IA 4/2016(WPMP 52643/2016)(Implea d Petition) IA 8/2016(WPMP 83439/2016)(Vacatio n Motion Letter) IA 1/2018(Vacate Stay Petition) IA 2/2018(L R Petition) IA 1/2019(Implead Petition) IA 1/2024(Implead Petition)	NARSING RAO AND 5 ORS. Vs PRL. SECY., REV. DEPT. AND 5 ORS.	C HANUMANTHA RAO	GP FOR ASSIGNMENT GP FOR HOME (R39) VIJAY KUMAR HEROOR L VENKATESHWAR RAO	RANGA REDDY
111	WP/7724/2019 IA 1/2019(Direction Petition)	K.PRASANNA, Vs THE STATE OF TELANGANA,	SRINIVAS VELAGAPUDI	GP FOR ASSIGNMENT S YOGESH (R8) P SRI RAM (R18) P SRI RAM (R10) S YOGESH (R22) S YOGESH (R11) S YOGESH (R29) P SRI RAM (R25) P SRI RAM (R6) P SRI RAM (R31) P SRI RAM (R9) P SRI RAM (R19) P SRI RAM (R30) P SRI RAM (R23) S YOGESH (R21) P SRI RAM (R27) P SRI RAM (R7) S YOGESH (R26)	RANGA REDDY
112	WP/17465/2023 IA 2/2023(Direction Petition) IA 3/2023(Stay Petition) IA 5/2023(Direction Petition) WP/12052/2022 WP/15634/2015 WP/19657/2023	Gade Venkata Sivanand Vs The State of Telangana	PUTLURI GIRIDHAR	GP FOR ASSIGNMENT GP FOR STAMPS AND REGISTRATION (R5) V NARASIMHA GOUD(SC FOR (HCJ NOTE) HMDA) (R1)	MEDCHAL- MALKAJGIRI
113	WP/15634/2015 IA 1/2021(Vacate Stay Petition) IA 1/2024(Permission Petition)	THE BODUPPAL AND CHANGICHARLA PLOT OWNERS ASSOCIATION Vs THE STATE OF TELANGANA. REPRESENTED BY THE SECRETARY -	J SURESH BABU	THE ADVOCATE GENERAL The State of Telangana. represented by the Secretary - (PARTY IN PERSON) (R109) D MADHAVA RAO (R110)	RANGA REDDY
114	WP/12052/2022 IA 1/2022(Leave Petition) IA 2/2022(Direction Petition) IA 2/2023(Direction Petition)	KASU PRASADA REDDY Vs THE STATE OF TELANGANA	SRINIVASA RAO PUTLURI	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R1)	RANGA REDDY
115	WP/19657/2023 IA 1/2023(Direction Petition)	THE BODUPPAL AND CHANGICHARLA PLOT OWNERS ASSOCIATION Vs THE STATE OF TELANGANA	J SURESH BABU	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5) GP FOR MCPL ADMN URBAN DEV (R2) V NARASIMHA GOUD(SC FOR HMDA) (R4)	MEDCHAL- MALKAJGIRI

116	WP/17434/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition) CC/5/2024 WP/9644/2024 WP/15327/2012 WP/17684/2012 WP/17685/2012 WP/30430/2012	Madduri Sathaiah @ Satyanarayana Vs The State of Telangana	NARENDAR JALLI	GP FOR REVENUE MOHD BASEER RIYAZ (R7) MOHD BASEER RIYAZ (R8) MOHD BASEER RIYAZ (R9) M SRIKANTH REDDY (SC FOR TGIIC) (R5) MOHD BASEER RIYAZ (R10)	SANGAREDD Y (HCJ NOTE)
117	WP/15327/2012 IA 1/2012(WPMP 19736/2012)(Directio n Petition) IA 4/2012(WPMP 83024/2012)(Vacatio n Motion Letter)	KASALA NARASIAH Vs THE TAHSILDAR,	B V RAM NARESH KUMAR	GP FOR ASSIGNMENT	MEDAK
118	WP/17684/2012 IA 1/2012(WPMP 22647/2012)(Directio n Petition) IA 1/2023(Vacate Stay Petition) IA 7/2023(Stay Petition) IA 1/2024(Implead Petition) IA 2/2024(Vacate Stay Petition)	SMT. RAKAM SUSEELA, (DIED AS PER LRS PETITIONER NOS. 6 TO 11) Vs THE TAHSILDAR,	B V RAM NARESH KUMAR K JAGADISHWAR REDDY	GP FOR ASSIGNMENT MOHD BASEER RIYAZ	MEDAK
119	WP/17685/2012 IA 1/2012(WPMP 22648/2012)(Directio n Petition) IA 1/2023(Vacate Stay Petition) IA 4/2023(Stay Petition) IA 2/2024(Vacate Stay Petition)	SMT. RAKAM SUSEELA Vs THE TAHSILDAR,	G SARASWATHI	GP FOR ASSIGNMENT MOHD BASEER RIYAZ	MEDAK
120	WP/30430/2012 IA 1/2012(WPMP 38823/2012)(Directio n Petition) IA 1/2023(L R Petition) IA 2/2023(L R Petition) IA 3/2023(L R Petition)	SRI.KASALA NARASIAH Vs THE TAHSILDAR, JINARAM MANDAL, MEDAK DIST.	G SARASWATHI K JAGADISHWAR REDDY	GP FOR REVENUE V KISHORE (R1)	MEDAK
121	CC/5/2024	SRI. MADDOORI SATAIAH, Vs SRI.RAVIKUMAR	B V RAM NARESH KUMAR	GP FOR ASSIGNMENT	SANGAREDD Y
122	WP/9644/2024 IA 1/2024(Direction Petition)	MADDURI SATHAIAH @ SATYANARAYANA Vs THE STATE OF TELANGANA	NARENDAR JALLI	GP FOR REVENUE	SANGAREDD Y
123	WP/27184/2025 IA 1/2025(Direction Petition) WP/30965/2021	Smt. Chilakala adalakshmi Vs The State of Telangana	K RAM MURTHY	GP FOR STAMPS AND REGISTRATION	RANGA REDDY (HCJ NOTE)
124	WP/30965/2021 IA 1/2021(Direction Petition)	SMT. MANDADI SWARUPA, Vs THE STATE OF TELANGANA	N M KRISHNAIAH	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
125	WP/38356/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition) WP/445/2021 WP/25603/2023 WP/30250/2023 WP/30252/2023	Nawab Afzal Uddin Khan Vs The State of Telangana,	M A K MUKHEED	GP FOR REVENUE P SAJAN KUMAR V NARASIMHA GOUD(SC FOR HMDA) (R5)	RANGA REDDY (HCJ NOTE)

126	WP/445/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition) IA 3/2021(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(Implead Petition) IA 3/2026(Implead Petition)	M/S. PARADISE VENTURES PVT. LTD Vs THE STATE OF TELANGANA	K V MALLIKARJUNA RAO	ADDL ADVOCATE GENERAL MOHD MOIZUDDIN KHAN RAKESH SANGHI SURESH BHAKTULA	RANGA REDDY Mr. KAVALI MANYAM KONDA PETITIONER ADVOCATE
127	WP/25603/2023 IA 1/2023(Direction Petition) IA 1/2026(Vacate Stay Petition)	NAWAB MOHD MOIZUDDIN KHAN @ MOIZJUNG, Vs THE STATE OF TELANGANA,	JAKKULA SRIDHAR MOHD MOIZUDDIN KHAN	GP FOR REVENUE P SAJAN KUMAR	RANGA REDDY
128	WP/30250/2023 IA 1/2023(Direction Petition)	M/S. GMK BUILDERS AND DEVELOPERS Vs THE STATE OF TELANGANA	JAKKULA SRIDHAR	GP FOR REVENUE GP FOR HOME (R4)	RANGA REDDY
129	WP/30252/2023 IA 1/2023(Direction Petition)	MOHAMMED ATHIQ Vs THE STATE OF TELANGANA,	JAKKULA SRIDHAR	GP FOR REVENUE GP FOR HOME (R4)	RANGA REDDY
130	WP/7009/2026 IA 1/2026(Direction Petition) WP/7011/2026 WP/7012/2026 WP/29042/2013	Sri Settipalli Sudhakar Rao Vs The State of Telangana	K RAMACHANDRA	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5)	HYDERABAD (HCJ NOTE)
131	WP/29042/2013 IA 1/2013(WVMP 3935/2013)(Vacate Stay Petition) IA 2/2013(WPMP 36074/2013)(Directio n Petition) IA 3/2013(WPMP 36075/2013)(Directio n Petition) IA 1/2021(Implead Petition) IA 2/2021(Fix an Early Date)	OSMANIA UNIVERSITY EMPLOYEES COOP.HOUSING SOCIETY LTD Vs THE DIST.COLLECTOR, HYDERABAD AND 2 OTHERS	MAHESH RAJE	GP FOR REVENUE KOTESWARA RAO MUMMANENI V NARASIMHA GOUD(SC FOR HMDA) (R3) M SURENDER RAO (R171)	HYDERABAD
132	WP/7011/2026 IA 1/2026(Direction Petition)	SMT. CHALLA SHYAMALA Vs THE STATE OF TELANGANA	K RAMACHANDRA	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5)	HYDERABAD
133	WP/7012/2026 IA 1/2026(Direction Petition)	SRI MALLIGA ARJUN KUMAR Vs THE STATE OF TELANGANA	K RAMACHANDRA	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5)	HYDERABAD
134	WP/15170/2026 IA 1/2026(Direction Petition) WP/41498/2015	M/ s Kalyana Lakshmi Gardens Vs The State of Telangana	P VENKAT REDDY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI (HCJ NOTE)
135	WP/41498/2015	M. DAYAKER REDDY, S/O. LATE M.NARSA REEDY, Vs THE STATE OF TELANGANA,	M RAVINDRANATH REDDY P VENKAT REDDY	GP FOR ASSIGNMENT	HYDERABAD
136	WP/10130/2005	Medi Narsaiah S/o Sailu Vs Government of Aandhra Pradesh, rep by Principal	P VENKAT REDDY	GP FOR REVENUE	RANGA REDDY MS. TAHENIYATH FATIMA AS AMICUS ON BEHALF OF PETITIONERS

137	WP/1523/2006 WP/24253/2004	PADMATI MALLA REDDY, R.R.DISTRICT AND 2 OTHERS Vs THE JT.COLLECTOR, HYDERABAD AND 3 OTHERS	M V DURGA PRASAD N BHASKER RAO	GP FOR REVENUE RESU MAHENDER REDDY (R1) M/s RESU LAW OFFICE (R4)	RANGA REDDY
138	WP/24253/2004 IA 1/2026(Implead Petition) IA 2/2026(Receive Docs Petition) IA 3/2026(Direction Petition)	PADAMATI MALLAIAH, R.R. DISTRICT AND 10 OTHERS Vs JOINT COLLECTOR, R.R. DISTRICT AND 5 OTHERS	M V DURGA PRASAD V NARASIMHA D ANIKETH REDDY P SUJATHA BOLLAM SOMAIAH M BALANAGA SRINIVAS	GP FOR REVENUE NARENDAR JALLI SRINIVAS KUDUMULA (R14) W V S RAJA RAJESWARI(SC FOR APSRTC) (R2) M/s RESU LAW OFFICE (R4) M V RAJA RAAM (R5) SRINIVAS KUDUMULA (R15) VEDULA SRINIVAS (R6) SRINIVAS KUDUMULA (R12) MD SALEEM (R1) RESU MAHENDER REDDY (R4) SRINIVAS KUDUMULA (R13)	RANGA REDDY M/s.P SUJATHA for L.R.s PP 17,19,20
139	WP/3664/2006 IA 1/2026(L R Petition)	Maddulapalli Yellaiah, Vs The District Collector, Ranga Reddy at Lakdikapool,	V VENKATARAMANA	GP FOR REVENUE Dr CHALLA SRINIVASA REDDY (R15) Dr CHALLA SRINIVASA REDDY (R9) Dr CHALLA SRINIVASA REDDY (R20) Dr CHALLA SRINIVASA REDDY (R29) Dr CHALLA SRINIVASA REDDY (R17) Dr CHALLA SRINIVASA REDDY (R23) GP FOR ASSIGNMENT (R2) Dr CHALLA SRINIVASA REDDY (R22) Dr CHALLA SRINIVASA REDDY (R6) Dr CHALLA SRINIVASA REDDY (R5) Dr CHALLA SRINIVASA REDDY (R21) Dr CHALLA SRINIVASA REDDY (R10) Dr CHALLA SRINIVASA REDDY (R26) Dr CHALLA SRINIVASA REDDY (R19) Dr CHALLA SRINIVASA REDDY (R8) Dr CHALLA SRINIVASA REDDY (R16) Dr CHALLA SRINIVASA REDDY (R11) Dr CHALLA SRINIVASA REDDY (R25) Dr CHALLA SRINIVASA REDDY (R14) Dr CHALLA SRINIVASA REDDY (R7) Dr CHALLA SRINIVASA REDDY (R24) Dr CHALLA SRINIVASA REDDY (R30) Dr CHALLA SRINIVASA REDDY (R18) Dr CHALLA SRINIVASA REDDY (R4) Dr CHALLA SRINIVASA REDDY (R27) Dr CHALLA SRINIVASA REDDY (R28) Dr CHALLA SRINIVASA REDDY (R13) Dr CHALLA SRINIVASA REDDY (R12)	RANGA REDDY Vakalat filed for LR petitioners 6 and 7(LR Petition pending) by M/S BHARADWAJ ASSOCIATES.
140	WP/4457/2006	P. SRINIVAS REDDY, MEDAK DISTRICT. Vs THE DIST. COLLECTOR AND ANOTHER	METTU SHANKAR	GP FOR REVENUE	MEDAK

141	WP/9067/2006 IA 1/2024(Restoration Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(L R Petition) IA 1/2025(Condone Delay Petition) IA 2/2025(Set Aside Petition) IA 1/2026(Substitute Petition)	Bagari Narsimha (Died), Vs The joint collector-II,	SURESH SHIV SAGAR	GP FOR REVENUE AVANCHA H CHAKRAVARTHY (R3)	RANGA REDDY
142	WP/24966/2007 IA 1/2022(Receive Addl. Document)	Smt.G.Savithramma Vs The State of A.P., rep. by its SEcretary, Revenue	K SREENIVAS	GP FOR ASSIGNMENT GP FOR HOME (R5)	MEDAK
143	WP/15337/2008 IA 1/2017(WPMP 23458/2017)(Amend ment Petition) IA 2/2017(WPMP 23459/2017)(Miscell aneous Petition) IA 1/2025(L R Petition) WP/6813/2008	Lambadi Yadamma (died) per LRs Vs The Joint Collector, District Medak at Sangareddy.	K.MAHIT REDDY L VENKATESHWAR RAO	GP FOR REVENUE M RAJAMALLA REDDY (R28) MOHD GHULAM HUSSAIN	MEDAK
144	WP/6813/2008 IA 1/2025(L R Petition)	LAMBADI YADAMMA (DIED) PER LRS 2AND3 Vs THE JOINT COLLECTOR, DISTRICT MEDAK AT SANGAREDDY	K.MAHIT REDDY L VENKATESHWAR RAO	GP FOR REVENUE M RAJAMALLA REDDY (R3)	MEDAK
145	WP/22352/2008 IA 1/2026(L R Petition) IA 2/2026(L R Petition)	Kummari Lakshmi Vs The Joint Collector,	Dr.VENKAT REDDY DONTI REDDY	GP FOR REVENUE MUDDANA KOTESWARA RAO (R3) BANKATLAL MANDHANI (R4) BANKATLAL MANDHANI (R3)	RANGA REDDY
146	WP/8512/2009 IA 1/2019(L R Petition)	V.JAGANNADHA RAO, HYD. Vs CHIEF COMM. L.ADMN. A.P. HYD AND 17 OTHERS	K RAGHAVA CHARYULU RAPOLU BHASKAR	GP FOR REVENUE	RANGA REDDY
147	WP/19483/2009	Pasula Nedunuri Krishna Vs Nedunuri ganesh (Died as per LRs)	KRISHNA REDDY PUTTA	NARENDAR JALLI (R5) NARENDAR JALLI (R6) J KANAKAIAH (R8) NARENDAR JALLI (R7) NARENDAR JALLI (R8) NARENDAR JALLI (R9) NARENDAR JALLI (R4)	RANGA REDDY
148	WP/28534/2009 IA 1/2012(WPMP 5092/2012)(Fix an Early Date)	Smt. Laxmamma, Vs The Joint Collector-I,	SRINIVAS POLAVARAPU	GP FOR REVENUE K DURGA PRASAD (R4) SETTY RAVI TEJA (R4) SETTY RAVI TEJA (R5) SETTY RAVI TEJA (R10)	RANGA REDDY
149	WP/2826/2010	Syed Abdul Majid Vs The Deputy Collector	K V SUDHAKAR REDDY	GP FOR REVENUE KARUNAKAR REDDY (R6) KARUNAKAR REDDY (R8) KARUNAKAR REDDY (R4) SHAIK JILANI (R5) L VENKATESHWAR RAO (R6) KARUNAKAR REDDY (R9) KARUNAKAR REDDY (R5) KARUNAKAR REDDY (R7)	HYDERABAD
150	WP/14505/2010	Buchaiah Vs Md. Khaja	KRISHNA REDDY PUTTA	GP FOR REVENUE SRINIVAS POLAVARAPU (R30)	RANGA REDDY
151	WP/1252/2011 WP/24186/2011	CHILKURI NARASIMHA, R.R.DIST. Vs THE JOINT COLLECTOR, R.R.DIST. AND 2 OTHRS	M LAXMAN RAO	GP FOR REVENUE	RANGA REDDY

152	WP/24186/2011	VIKAS KUMAR AGARWAL Vs THE JOINT COLLECTOR-1,	M LAXMAN RAO	GP FOR REVENUE	HYDERABAD
153	WP/6831/2011 IA 5/2024(Additional Documents Petition) WP/27678/2017 WP/28502/2017 WP/42498/2015	MUNNA BAI SHUKLA, HYDERABAD, AND 11 OTRS. Vs THE JOINT COLLECTOR, HYDERABAD, AND 20 OTRS.	B GUNA SHEKHAR REDDY MOHD RAFEE	GP FOR REVENUE K RAGHAVENDRA REDDY (R7) K RAGHAVENDRA REDDY (R32) V RAMAKRISHNA REDDY (R71) K RAGHAVENDRA REDDY (R14) K RAGHAVENDRA REDDY (R10) K RAGHAVENDRA REDDY (R24) M DAMODAR REDDY (R21) K RAGHAVENDRA REDDY (R5) K RAGHAVENDRA REDDY (R11) K RAGHUVVEER REDDY (R70) K RAGHAVENDRA REDDY (R30) K RAGHAVENDRA REDDY (R3) K RAGHAVENDRA REDDY (R23) K RAGHAVENDRA REDDY (R33) K RAGHAVENDRA REDDY (R29) K RAGHAVENDRA REDDY (R12) K RAGHAVENDRA REDDY (R25) K RAGHAVENDRA REDDY (R28) K RAGHAVENDRA REDDY (R27) K RAGHAVENDRA REDDY (R26) K RAGHAVENDRA REDDY (R31) K RAGHAVENDRA REDDY (R22)	RANGA REDDY
154	WP/42498/2015	SRI BHUPENDER SHUKLA, HYDERABAD, AND 2 OTRS. Vs THE STATE OF TS.,REVENUE,HYD.,AND 6 OTRS.	MOHD RAFEE	GP FOR REVENUE N ASHWANI KUMAR (R11) K RAGHUVVEER REDDY (R10) K RAGHAVENDRA REDDY (R12)	RANGA REDDY
155	WP/27678/2017 IA 1/2017(WVMP 4994/2017)(Vacate Stay Petition) IA 2/2017(WPMP 34378/2017)(Suspension Petition)	MAMIDI SHIVA REDDY, SECUNDERABAD AND 8 OTHERS Vs PRL SECY, REVENUE DEPT, HYDERABAD AND 17 OTHERS	K RAGHAVENDRA REDDY	GP FOR REVENUE B GUNA SHEKHAR REDDY (R8) MOHD RAFEE (R7) MOHD RAFEE (R6) B GUNA SHEKHAR REDDY (R13) MOHD RAFEE (R12) APARNA KONTHAM (R17) MOHD RAFEE (R10) M JANARDHAN RAO (R1) M JANARDHAN RAO MOHD RAFEE (R9)	RANGA REDDY
156	WP/28502/2017 IA 1/2017(WVMP 4541/2017)(Vacate Stay Petition)	MUTHYAM REDDY AND 4 OTHERS Vs PRL.SECRRARY (REVNEUE) AND 17 OTHERS	K RAGHUVVEER REDDY	GP FOR REVENUE B GUNA SHEKHAR REDDY (R8) SRINIVASA RAO PUTLURI (R14) SRINIVASA RAO PUTLURI (R71) MOHD RAFEE (R6) M JANARDHAN RAO (R7) B GUNA SHEKHAR REDDY (R13) MOHD RAFEE (R12) SRINIVASA RAO PUTLURI (R11) MOHD RAFEE (R1) M JANARDHAN RAO MOHD RAFEE (R15) MOHD RAFEE (R9)	RANGA REDDY

157	WP/17261/2011 IA 1/2014(WVMP 545/2014)(Vacate Stay Petition) WP/7694/2009	Prathikantham Vigneshwara Raju Vs Government of Andhra Pradesh,	D MADHAVI	GP FOR ASSIGNMENT K JAGADISHWAR REDDY K JAGADISHWAR REDDY (R18)	NALGONDA
158	WP/7694/2009 IA 1/2011(WPMP 36462/2011)(Review Petition) IA 1/2012(WPMP 4463/2012)(Implead Petition) IA 6/2018(L R Petition)	K. SUMANTH REDDY, Vs GOVERNMENT OF ANDHRA PRADESH	C M R VELU	GP FOR REVENUE A RAJASEKHAR REDDY (R79) K JAGADISHWAR REDDY HARIJA AKKINENI (R80) D MADHAVI (R81)	-
159	WP/12/2012 IA 4/2012(WVMP 1699/2012)(Vacate Stay Petition)	Sri Manoj Kanodia, Vs The Joint Collector,	M PHANINDRA PAVAN KASHYAP	GP FOR REVENUE ADDL ADVOCATE GENERAL (R9)	MAHABUBNA GAR
160	WP/12486/2012 IA 1/2018(Vacate Stay Petition) IA 1/2021(Implead Petition) IA 1/2024(Implead Petition)	Amar Singh Vs The Inams Tribunal cum Revenue Divisional officer	K V BHANU PRASAD	GP FOR REVENUE S MADHAVI (R8) RAKESH SANGHI ADDL ADVOCATE GENERAL S MADHAVI GP FOR ENDOWMENTS (R7)	RANGA REDDY
161	WP/21538/2012	Sri Anjaneya Swamy Temple Vs The Joint Collector	SRINIVASA MURTHY CHEEDELLA	GP FOR REVENUE GP FOR ENDOWMENTS (R22) M VIDYASAGAR (R21)	HYDERABAD
162	WP/34109/2012	Naravaneni Satyam Vs The Government of Andhra Pradesh,	THIRUMAL RAO MAMIDALA	GP FOR REVENUE	KHAMMAM
163	WP/36724/2012	D. Narasing Rao Vs The Joint Collector, Warangal District.	HARI SREEDHAR	GP FOR REVENUE T RAMULU (R2)	WARANGAL
164	WP/38324/2012 IA 1/2012(WPMP 48592/2012)(Directio n Petition) IA 1/2021(Implead Petition)	Smt. G. Shankaramma, Vs The District Collector, Mahabubnagar District,	N VINESH RAJ	GP FOR ASSIGNMENT G ALLABAKASH ALLURI RAGHU RAMA ARAVA (R1)	MAHABUBNA GAR
165	WP/6306/2013	Mothe Padma W/o Mothe Narayana Reddy, Vs The Joint Collector, Nizamabad Dist, At Nizamabad.	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR REVENUE V N ANAGANI (R2)	NIZAMABAD
166	WP/18078/2013 IA 1/2013(WPMP 22033/2013)(Directio n Petition) CRP/5182/2017	Masjid-e- Kakaguda, Rep. By its Managing Committee Vs The Revenue Divisional Officer.	M A MUJEEB	GP FOR REVENUE M A K MUKHEED (R13) ABU AKRAM (SC FOR TSWB) (R2) MIRZA NISAR AHMED BAIG (R14)	HYDERABAD
167	CRP/5182/2017 IA 1/2018(Vacate Stay Petition)	SMT. MODEEN BEE Vs THE A.P. STATE WAKF BOARD,	MIRZA NISAR AHMED BAIG	SYED NAJMUL HASSAN BAQRI M MEHDI HUSSAIN (R10)	HYDERABAD R1 APP.,R2 NOTICE SENT NOT YET RETD, R3 APP.,(R3 NOT NECESSARY VIDE CT)
168	WP/26659/2013 IA 1/2013(WPMP 32997/2013)(Directio n Petition)	Nerella Satya Narayana Vs The Tahsildar,	V BRAHMAIAH CHOWDARY	GP FOR REVENUE GP FOR SOCIAL WELFARE (R13)	KHAMMAM

169	WP/28288/2013	PRESIDENT, BALAJI HELPER ASSN, HYDERABAD AND ANR Vs PRL SECY, REV [ASSNT-V DEPT.,] HYD AND 4 OTHERS	M VENKATA SWAMY N INDRASENA REDDY	GP FOR ASSIGNMENT K RAVI MAHENDER (SC FOR GHMC) (R4) GP FOR IRRIGATION COMM AREA DEV (R2)	HYDERABAD
170	WP/30236/2013 IA 1/2013(WPMP 37542/2013)(Suspend Petition) IA 3/2013(WPMP 46535/2013)(L R Petition) IA 1/2014(WVMP 2319/2014)(Vacate Stay Petition) IA 1/2015(WPMP 43212/2015)(Implea d Petition) IA 1/2016(WPMP 8357/2016)(Implead Petition) IA 1/2025(Receive Docs Petition) WP/25141/2015	R.K.Mittal Vs The State of A.P	B DANANJAYA	GP FOR REVENUE GP FOR REVENUE (R4) SURYANARAYANA G G MADHUSUDAN REDDY (R2) GP FOR REVENUE THE ADVOCATE GENERAL (R5) SURYANARAYANA G (R6) D NARSIMULU (R7) K RAVINDER REDDY (SC FOR GHMC) (R4) G SURYANARAYANA (R8)	HYDERABAD Ms.Memalatha. N.Pitlewar.Mr. M.A.Jowher
171	WP/25141/2015 IA 1/2015(WPMP 32646/2015)(Directio n Petition) IA 2/2015(WPMP 40933/2015)(Implea d Petition) IA 2/2016(WPMP 29705/2016)(Implea d Petition)	R.K.MITTAL S/O NAGARMAL Vs THE STATE OF TELANGANA,	B DANANJAYA	GP FOR REVENUE SURYANARAYANA G (R14) SURYANARAYANA G	HYDERABAD
172	WP/32154/2013 IA 1/2013(WPMP 39977/2013)(Directio n Petition) IA 1/2022(Fix an Early Date) IA 2/2022(Direction Petition) IA 1/2024(Direction Petition) IA 1/2025(Receive Addl. Document)	Beeru Singh (died as per LRs) Vs The Joint Collector,	VARUN THAKUR UMESH SINGH	GP FOR REVENUE P RAJASEKHAR (R21) D V A S RAVI PRASAD (R4) P RAMESH RAJ (R2) GP FOR HOME (R6)	MEDAK
173	WP/4443/2014 IA 1/2014(WPMP 4444/2014)(Vacation Motion Letter) IA 2/2014(WPMP 5487/2014)(Suspens ion Petition)	Padamati Srinivas Reddy, Vs Government of Andhra Pradesh,	T P ACHARYA	GP FOR REVENUE M/S LEX ARJAVA LLP (R14) M/S LEX ARJAVA LLP (R19) M/S LEX ARJAVA LLP (R16) M/S LEX ARJAVA LLP (R15) M/S LEX ARJAVA LLP (R18) RAJAGOPALLAVAN TAYI (R101) M/S LEX ARJAVA LLP (R17) M/S LEX ARJAVA LLP (R13)	RANGA REDDY
174	WP/7334/2014 IA 1/2014(WPMP 9091/2014)(Direction Petition) IA 2/2014(WPMP 13007/2014)(Implea d Petition)	SRI ABHAYA HANUMAN DEVALAYAMLO, HYD AND ANOTHER Vs M.D., AP STATE HOUSING CORP, HYD AND 5 OT	B RAMUDU	GP FOR REVENUE KIRAN REDDY MALLARAPU (SC FOR TELANGANA HOUSING CORPORATION) (R4) D V SUDHIR KUMAR (R12) D V CHALAPATHI RAO RAMULU PASUPULA (R13) RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R5) GP FOR HOME (R11)	HYDERABAD
175	WP/8790/2014 IA 1/2014(WPMP 10974/2014)(Directio n Petition)	NARLA NARAHARI, NIZAMABAD DISTRICT AND 19 OTHERS Vs PRL. SECRETARY, REVENUE DEPT., HYDERABAD AND 3 OTHERS	LAKSHMIKANTH REDDY DESAI	GP FOR ASSIGNMENT	NIZAMABAD
176	WP/23544/2014 IA 1/2014(WPMP 29482/2014)(Suspend Petition)	M.BHAGYALAXMI, Vs SECY., REVENUE DEPT.,HYD., AND ANOTHER,	E MADAN MOHAN RAO	GP FOR REVENUE GP FOR ASSIGNMENT (R2)	RANGA REDDY

177	WP/27998/2014 IA 1/2014(WPMP 35063/2014)(Directio n Petition) IA 1/2021(Fix an Early Date)	R. Harshavardhan Reddy, S/o. Bhaskar Reddy, Vs Government of Telangana, rep. by its Principal Secretary,	A ANASUYA	GP FOR REVENUE THE ADVOCATE GENERAL (R3)	HYDERABAD
178	WP/35698/2014 IA 1/2014(WPMP 44664/2014)(Susten sion Petition) IA 1/2017(WVMP 4634/2017)(Vacate Stay Petition) IA 1/2018(Implead Petition)	LINGALA UMAPATHI GOUD, HYD AND 8 OTHERS Vs PRL SECY, REVENUE DEPT, HYD AND 3 OT	SREENIVASA RAO VELIVELA	GP FOR REVENUE P V N KIRAN KUMAR J PRABHAKAR (R5)	HYDERABAD
179	WP/8126/2015 IA 1/2015(WPMP 10713/2015)(Directio n Petition) CC/2385/2023	Bommala Yellamma Vs The District Social Welfare Officer,	KIRAN REDDY MALLARAPU	GP FOR REVENUE GP FOR SOCIAL WELFARE (R150)	MEDAK
180	CC/2385/2023	BOMMALA YELLAMMA Vs MS. KAVITHA	KIRAN REDDY MALLARAPU	GP FOR REVENUE (R2)	SIDDIPET R1- Notice sent through DJ- Siddipet District by Speed Post to serve on respondent- received by DJ-Siddipet District and notice sent by RPAD not yet returned served. RR 2 to 5- Notice served.
181	WP/9560/2015 IA 1/2015(WVMP 2466/2015)(Vacate Stay Petition) IA 1/2022(Direction Petition) IA 1/2026(Receive Additional Material Papers)	K. Sudershan, Vs The State of Telangana,	MAMIDI AVINASH REDDY	GP FOR REVENUE MADHAVARAPU SIDDHARTHA RAO (R7) M V HANUMANTHA RAO MADHAVARAPU SIDDHARTHA RAO (R5) MADHAVARAPU SIDDHARTHA RAO (R6)	NIZAMABAD
182	WP/19104/2015	SARDAR MANJEETH SINGH, KARIMNAGAR Vs PRL SECY REV DEPT, HYD AND 11 OTHERS	R A CHARY SARDAR JASBEER SINGH	GP FOR REVENUE SUNKARI VAMSHI KRISHNA (R7) SUNKARI VAMSHI KRISHNA (R9) SUNKARI VAMSHI KRISHNA (R11) N V RAMANUJAM (R20) SUNKARI VAMSHI KRISHNA (R10) P VINAYAKA SWAMY (R8) P VINAYAKA SWAMY (R12)	KARIMNAGAR
183	WP/43081/2015	Nalla Pentaiah (Since Died), Rep. by his LRs Vs The State of Telangana,	CH RAVINDER	GP FOR REVENUE JANARDHAN REDDY KOTHA (R53) A SEKHAR REDDY (R52)	RANGA REDDY
184	WP/2116/2016 IA 1/2016(WPMP 2685/2016)(Direction Petition) IA 1/2024(L R Petition) CC/1377/2017	M.VIKRA MARKANDEYA CHoudary Vs THE STATE OF TS., REP BY ITS PRL.SECRETARY AND 4 OTHERS	MADHAVI PRIYA MANTENA	ADDL ADVOCATE GENERAL V VENUMADHAV (R1)	KHAMMAM R2 R3 R4 R5 UNSERVED M/s.AARE VENKATESW ARA RAO for proposed respondents

185	CC/1377/2017 IA 1/2017(APPL 631/2017)(Direction Petition) IA 1/2018(Direction Petition) IA 2/2018(-)	MULPURI VIKRA MARKANDEYA CHOUDARY (DIED PER LRS) Vs V. PRADEEP CHANDRA, I.A.S., HYD AND 4 OTHERS	MADHAVI PRIYA MANTENA	GP FOR ASSIGNMENT GP FOR REVENUE (R2) NIMMAGADDA REVATHI (R3)	HYDERABAD RR1 AND 5 NOTICE SENT BY RPAD NOT YET RETD SERVED R 3 NOTICE SERVED R 2 NOTICE SENT RETD UNSERVED WRONG ADDRESS. R 4 NOTICE SENT RETD UNSERVED (ADRESSEE LEFT). ORDER DT: 26-06-2018
186	WP/4671/2016 IA 1/2016(WPMP 5981/2016)(Fix an Early Date) IA 3/2016(WPMP 31234/2016)(L R Petition)	R. V.Veerabhadra Rao Vs The State of Telangana,	P V RAMANA	GP FOR REVENUE C H SATISH KUMAR (R10) GP FOR ENDOWMENTS (R11)	KHAMMAM
187	WP/6076/2016 IA 1/2016(WPMP 7723/2016)(Direction Petition)	ARIPINENI SANKAR NARAYANA, HYD AND 4 OTHERS Vs PRL SECY, REV DEPT, HYD AND 3 OTHERS	V JAGAPATHI	GP FOR REVENUE P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	KHAMMAM
188	WP/7133/2016 IA 1/2016(WPMP 9101/2016)(Direction Petition)	Siddala Babu, Vs The Tahsildar, Koutala Mandal, Adilabad District.	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE	ADILABAD
189	WP/8520/2016 IA 1/2026(Implead Petition) IA 2/2026(Vacate Stay Petition) WP/5065/2009 WP/20639/2008	Sarwan Agarwal Vs State of Andhra Pradesh, Represented by Principal	S NANDA D MADHAVA RAO	GP FOR REVENUE (AP) A NAREN RUDRA KONDAPARTHY KIRAN KUMAR	HYDERABAD
190	WP/20639/2008 IA 1/2010(WPMP 150064/2010)(Fix an Early Date) IA 1/2026(Implead Petition)	SARVAN AGARWAL Vs THE JOINT COLLECTOR	MUDDANA KOTESWARA RAO D MADHAVA RAO	GP FOR REVENUE A NAREN RUDRA R SATYANARAYANA REDDY (R24)	RANGA REDDY
191	WP/5065/2009 IA 1/2026(Implead Petition)	SARWAN AGARWAL, SECBAD AND 6 OTHERS Vs PRL. SECY. REVENUE, HYD AND 5 OTHERS	BANKATLAL MANDHANI D MADHAVA RAO	GP FOR REVENUE A NAREN RUDRA KONDAPARTHY KIRAN KUMAR (R6) R SATYANARAYANA REDDY (R2)	HYDERABAD
192	WP/9931/2016 IA 1/2016(WPMP 12554/2016)(Susten Petition) IA 1/2026(Vacate Stay Petition)	Bairi Ramulu Vs The Tahsildar,	M/S JURISLIT LAW LLP	GP FOR ASSIGNMENT	NIZAMABAD
193	WP/10679/2016 IA 1/2016(WVMP 3393/2016)(Vacate Stay Petition)	G.Srinivas Reddy, Vs The State of Telangana,	N ASHOK KUMAR	GP FOR REVENUE J ABHISHEK (R5) V HANUMANTH RAO J ABHISHEK (R8) J ABHISHEK (R9) J ABHISHEK (R7) V HANUMANTH RAO (R24) J ABHISHEK (R6)	MAHABUBNA GAR

194	WP/10955/2016 IA 1/2016(WPMP 13804/2016)(Directio n Petition) IA 1/2020(Vacate Stay Petition) IA 1/2025(Vacate Stay Petition)	Munnawar Fatima Vs State of Telangana	MOHD MOIN AHMED QUADRI	GP FOR REVENUE GP FOR ENDOWMENTS (R5) GP FOR ENDOWMENTS	HYDERABAD
195	WP/10968/2016 IA 1/2016(WPMP 13829/2016)(Directio n Petition)	Mohammed Wahed Ali, Vs The State of Telangana,	VIKHAR AHMED	GP FOR REVENUE GP FOR ASSIGNMENT (R2)	RANGA REDDY
196	WP/11278/2016 IA 1/2016(WPMP 14238/2016)(Directio n Petition)	Shravan Kumar Agarwal Vs State of Telangana,	P LAKSHMA REDDY	GP FOR REVENUE GP FOR ASSIGNMENT (R2)	HYDERABAD
197	WP/11313/2016 IA 1/2016(WPMP 14274/2016)(Directio n Petition) IA 1/2020(Direction Petition)	P.Kishore, Vs The State of Telangana,rep.by its Prl.Secretary	R SWARNALATHA	GP FOR REVENUE	RANGA REDDY
198	WP/32420/2016 IA 1/2016(WPMP 40112/2016)(Suspend sion Petition)	S.KRISHNA REDDY Vs PRL. SECY., REV. DEPT. AND 3 ORS.	J ASHVINI KUMAR	GP FOR REVENUE S SRIDHAR (R30)	RANGA REDDY
199	WP/35603/2016 IA 2/2017(WPMP 4140/2017)(For Being Mentioned) IA 1/2024(Direction Petition) IA 1/2026(Implead Petition) WP/40267/2016	Smt. Y. Aruna, Vs The State of Telangana,	V S K RAMA RAO	GP FOR REVENUE NALLA MUKUNDA REDDY (R57) M SRIKANTH S V RAMANA (R56)	RANGA REDDY
200	WP/40267/2016 IA 1/2016(WPMP 49620/2016)(Stay Petition) IA 1/2024(Direction Petition) IA 1/2026(Implead Petition)	SRI MOLUGU MAHIPAL REDDY, Vs THE DISTRICT COLLECTOR,	S V RAMANA	GP FOR REVENUE (AP) NALLA MUKUNDA REDDY (R40) M SRIKANTH	RANGA REDDY
201	WP/17164/2022 IA 1/2022(Suspension Petition) WP/1164/2013 WP/4372/2023	Mohammed Hamed Hussain Vs The State of Telangana	M A K MUKHEED	GP FOR REVENUE D B CHAITANYA (R36) M/S BHARADWAJ ASSOCIATES (R37) M/S BHARADWAJ ASSOCIATES (R39) M/S BHARADWAJ ASSOCIATES (R41)	HYDERABAD
202	WP/1164/2013 IA 1/2013(WPMP 1408/2013)(Suspend sion Petition) IA 2/2013(WPMP 1409/2013)(Suspend sion Petition) IA 1/2015(WPMP 113504/2015)(Stay Petition) IA 2/2015(WPMP 118325/2015)(Stay Petition)	KHAJA RIYAZUDDIN Vs THE JOINT COLLECTOR,	C DAMODAR REDDY L VANI	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R13)	MAHABUBNA GAR
203	WP/4372/2023 IA 1/2023(Suspension Petition)	MOHAMMED HABEEBUDDIN GHORI Vs THE STATE OF TELANGANA AND 3 OTHERS	MOHD SHUJAUDIN	GP FOR REVENUE	RANGA REDDY

204	WP/11246/2008 IA 4/2008(WPMP 58050/2008)(Vacatio n Motion Letter) IA 1/2026(L R Petition) IA 2/2026(Vacate Stay Petition)	P.S. Bhandari, Vs The Commissioner of Appeals- cum-Chief Commissioner	A NARASIMHA REDDY	GP FOR ASSIGNMENT	HYDERABAD
205	WP/232/2016 IA 1/2016(WPMP 287/2016)(Direction Petition) IA 1/2020(Implead Petition) IA 2/2020(Permission Petition) IA 1/2026(Fix an Early Date) IA 2/2026(Amendment Petition) WP/234/2016	Victory Alloy Steels Limited Vs The State of Telangana	PREM KUMAR POTHINA	GP FOR REVENUE VIJAY B PAROPAKARI (R6) C KUMAR (R39)	RANGA REDDY
206	WP/234/2016 IA 1/2016(WPMP 289/2016)(Direction Petition)	MR V MAHINDRA S/O VV NAIDU Vs THE STATE OF TELANGANA	DR D V RAO	GP FOR REVENUE G SUDHA (R16)	RANGA REDDY
207	WP/11174/2016 IA 1/2016(WPMP 14098/2016)(Directio n Petition)	Batti Pentaiah Vs The State of Telangana, Rep. by its Principal Secretary,	V V RAMANA RAO	GP FOR ASSIGNMENT	KARIMNAGAR
208	WP/40732/2016 IA 1/2016(WPMP 50174/2016)(Susten sion Petition)	Bhim Rao Vs The State of Telangana, Rep. by its Principal Secretary,	C RAJA SEKHAR REDDY	GP FOR REVENUE S RAMA MOHAN RAO (R5) S RAMA MOHAN RAO (R7) GP FOR ENDOWMENTS (R6) S RAMA MOHAN RAO (R10) S RAMA MOHAN RAO (R8) S RAMA MOHAN RAO (R9) S GANESH RAO (R16) S RAMA MOHAN RAO (R11)	ADILABAD
209	WP/10800/2017 IA 1/2017(WPMP 13409/2017)(Directio n Petition) IA 1/2021(OUT OF ORDER PETITION)	M/s Mahavir Institute of Medical Sciences, Managed by its Vs The State of Telangana Rep. by its Principal Secretary	C HANUMANTHA RAO	GP FOR REVENUE	RANGA REDDY
210	WP/4482/2018 IA 1/2018(Direction Petition) IA 1/2019(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(L R Petition)	M RAMAKRISHNA Vs THE STATE OF TELANGANA	SURYA BALU MAHENDRA	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R2) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R7) SREENIVASA RAO VELIVELA GP FOR HOME (R4) A P REDDY (R9) GP FOR HOME (R5) GP FOR HOME (R3) T SRUJAN KUMAR REDDY (SPL PP FOR CBI) (R11) A P REDDY (R8) GP FOR REVENUE (R6)	HYDERABAD
211	WP/20457/2018 IA 1/2018(Direction Petition) IA 1/2021(Implead Petition)	A. Laxmana Chary Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE GP FOR ENDOWMENTS (R4)	MAHABUBNA GAR
212	WP/16806/2019 IA 1/2019(Suspension Petition)	Chetalla Shankar and another Vs The State of Telangana and 5 Others	D PADMAVATHI	GP FOR REVENUE GP FOR ASSIGNMENT (R2)	WARANGAL
213	WP/8210/2020 IA 1/2020(Direction Petition)	Gudimetla Sunder Raghava Vs The State of Telangana	GAYATHRI	GP FOR REVENUE	RANGA REDDY

214	WP/18038/2020 IA 1/2020(Direction Petition)	Bluecraft Agro Private Limited. Vs The State of Telangana and 4 others	PRAHASTHA M	GP FOR STAMPS AND REGISTRATION	MEDAK
215	WP/37454/2021 IA 1/2021(Stay Petition)	Syed Fareed Patel and 2 others Vs The State of Telangana and 7 others	NARESH KUMAR NEEMKAR	GP FOR REVENUE MIR MUKARRAM ALI (R10) MIR MUKARRAM ALI (R11) MIR MUKARRAM ALI (R9)	RANGA REDDY

FOR ORDERS

216	CRLP/7474/2025 IA 2/2025(Stay Petition)	Gonepalli Sandeep Kumar Vs The State of Telanana	MOHD AMJAD ALI ANSARI	PUBLIC PROSECUTOR B ARJUN RAO (R2)	RAJANNA SIRCILLA R1 APP BY P.P MEMO PROOF OF SERVICE FILED USR NO 81898/2025 MEMO CRLPUSR 2026/93611 Additional Affidavit CRLPUSR 2026/96305
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SPECIALLY IDENTIFIED CASES

217	CC/800/2013	Irikilla Venkati Vs Sri I.Kishan,	KOWTURU PAVAN KUMAR	GP FOR ASSIGNMENT	ADILABAD
218	CC/858/2013	B. Venkanna, Vs Shri M. Girija Shankar, I.A.S.,	T SURYA KARAN REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R8)	MAHABUBNA GAR
219	CC/2520/2015	T. Yesumani, Vs T. Danial,	S SRIDHAR	D KANAKA SUNDAR SUDHA RANI CHALLAGULLA (R1)	RANGA REDDY SR NOTICE SERVED.
220	CC/2524/2015 IA 1/2015(APPL 1544/2015)(Miscella neous Petition)	Muktha Anjaiah, Vs Smt.P.Kankavalli Satyanarayana,	V HARI HARAN		RANGA REDDY
221	CC/1315/2016	Smt.K.Suvarna Vs Mr. Raymond Peter, IAS.	D MADHAVA RAO	GP FOR ASSIGNMENT	RANGA REDDY
222	CC/1431/2016	A.Ramesh, Vs Dr. Rama Krishna,	SAROSH SAM BASTAWALA	THE ADVOCATE GENERAL GP FOR MEDICAL HEALTH FW (R3)	HYDERABAD SR NOTICE SERVED.
223	CC/1436/2016	M/s. K.C.R. Nagar Residential Welfare Association Vs Sri. Raghunandan Rao I.A.S.	CH DHANAMJAYA	THE ADVOCATE GENERAL	RANGA REDDY
224	CC/1678/2016	Smt. KandulaSarada, Vs G. Raghu ramaReddy ,	GOURIDEVI KRISHNAIAH	R VINOD REDDY(SC FOR TSTRANSCO)	RANGA REDDY R1 NOTICE SERVED. R2 NOTICE SENT RETD.UNSER VED (TRANSFERR ED).

225	CC/1809/2016	Shampuram Mallaiah Vs Sri B.R. Meena	PRABHAKAR CHIKKUDU	GP FOR REVENUE (R4)	MEDAK RR 1 & 2 NOTICE SERVED. R3 NOTICE SENT RETD.UNSER VED. R4 NOTICE SENT THROUGH D.J., MEDAK AT SANGAREDD Y AND BY RPAD. NOT YET RETD.SERVE D.
226	CC/73/2017	THE COMMISSIONER OF A.P. ACADEMY OF THE RURAL DEVELOPMENTAND2 Vs K. RAJU, R.R.DIST.	GP FOR ARBITRATION	GARJA SHIVANI	RANGA REDDY
227	CC/160/2017	KANCHARLA SEETHARAM REDDY, NALGONDA DIST. Vs T. RAVI, NALGONDA DIST. and ANOTHER	KANCHARLA SEETHARAM REDDY NALGONDA DIST.(PARTY IN PERSON)	PILLIX LAW FIRM	NALGONDA K.SEETHARA M REDDY(9999) RR 3 TO 6 NOTICE SERVED. PROOF OF SERVICE FILED BY K. SEETHARAM REDDY, USR NO.8599/18.
228	CC/350/2017	Smt. Gondinbai Vs Sri Vijaya Rama Rao	T SRUJAN KUMAR REDDY	GP FOR ENDOWMENTS	ADILABAD
229	CC/363/2017	Kilari Sudheer, Vs Sri J.Srinivasa Rao	O MANOHER REDDY	GP FOR REVENUE (R2)	RANGA REDDY
230	CC/1586/2017 IA 1/2017(APPL 727/2017)(Direction Petition)	KAMAL AGARWAL, HYD AND 2 OTHERS Vs RAHUL BOJJA, I.A.S., HYD AND 3 OTHERS	SANJAY KUMAR AGARWAL	GP FOR ARBITRATION L VENKATESHWAR RAO SC FOR GHMC (R16) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R15)	HYDERABAD
231	CC/2373/2017 IA 1/2017(APPL 1053/2017)(Direction Petition)	GOPISETTY BALAJI, YSR KADAPA DIST Vs E.B. NAGARAJU, R R DIST	S SATYANARAYANA MOORTHY	ADDL ADVOCATE GENERAL	RANGA REDDY SR NOTICE SERVED.
INTERLOCUTORY (SECOND APPEALS)					
232	SA/851/2003 IA 2/2021(Implead Petition)	The State of Andhra Pradesh Vs K.Ravinder Reddy	GP FOR ARBITRATION	M PRANAV M VENKATA RAMA RAO (R2) KOWTURU PAVAN KUMAR	WARANGAL Counter Affidavit filed vide USR No.22643 dated 28-02- 2023 Material papers filed vide USR No.75556 dated 06.07.2026

233	SA/184/2006 IA 1/2022(Receive Docs Petition)	M. Venkatamma (Died) Vs Medaveni Venkataiah	C RAMESH SAGAR	Y RAMA RAO AND ASSOCIATES (R4) T RAMULU (R1) Y RAMA RAO AND ASSOCIATES (R5) Y RAMA RAO AND ASSOCIATES (R2) Y RAMA RAO AND ASSOCIATES (R3)	KARIMNAGAR Memo Proof of Service filed vide USR No.44532 dated 22-04- 2025
234	SA/1126/2009 IA 1/2014(SAMP 506/2014)(Vacate Stay Petition)	B. Subhash Vs Rodde Radha	J KANAKAIAH	KOWTURU PAVAN KUMAR	HYDERABAD
235	SA/1257/2011 IA 1/2011(SAMP 2905/2011)(Suspens ion Petition) IA 3/2023(Amendment Petition) IA 1/2025(Condone Delay Petition) IA 2/2025(Condone Delay Petition) IA 3/2025(Set Aside Abatement) IA 4/2025(L R Petition)	The Registrar, Vs Balsu Venkata Krishna Rao , Bandi Venkata Krishna Rao	MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI)	K V SUBBA REDDY	RANGA REDDY Memo filed vide USR No.20960 dated 25.02.2025
<u>FINAL HEARING (SECOND APPEALS)</u>					
236	SA/494/2006	Mulugu Sambalaxmi Vs Mulguru Sambaiah	P PRABHAKAR REDDY	S LAKSHMI KANTH	WARANGAL
237	SA/70/2014 IA 3/2013(SAMP 47584/2013)(Condo ne Delay in Rep)	Potherla mallesham Vs Nallgani Ravi	J R MANOHAR RAO	A NAVA MOHAN RAO	KARIMNAGAR
238	SA/663/2014	MADDIPATI ANATHA LAXMI AND 2 OTHERS Vs MADDIPATI KASTHURI AND 4 OTHERS	B SUBASH	K DURGA PRASAD	KARIMNAGAR Memo filed vide USR No.85959 dated 04-09- 2023
239	SA/411/2015 IA 1/2015(SAMP 1070/2015)(Injunctio n Petition)	Dhatrika Saritha Vs N.Nanda Reddy	PUSHADAPU SUBBA RAO	POTTIGARI SRIDHAR REDDY	RANGA REDDY